

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2419  
ANSWERED ON:16.08.2011  
TRAFFIC CONGESTION  
Singh Shri Brij Bhushan Sharan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the problem of traffic congestion is increasing day-by-day in various parts of the National Capital Territory of Delhi including Connaught Place;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any steps to deal with this problem;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal to provide training to Delhi Traffic Police personnel;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the time by which the other measures including cyber highway project is likely to be implemented to control traffic problems in the NCT of Delhi?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The problem of traffic congestion is increasing day-by-day in various parts of the National Capital Territory of Delhi including Connaught Place as the city of Delhi, in recent years, has expanded exponentially in virtually all directions and has witnessed unprecedented growth of human and vehicular population over the years. Despite large land area being dedicated to roads and increase in total road length, traffic speed and road availability per vehicle in Delhi has decreased which has resulted in traffic congestion.

(c) & (d): In order to tackle the situation in a comprehensive manner in the NCT of Delhi, the Delhi Traffic Police has prepared a Traffic Management Plan which is based on the principles of road safety education, regulation, enforcement and engineering solutions. Based on this Traffic Management Plan, the Delhi Traffic Police has taken a number of steps to decongest and streamline traffic in the NCT of Delhi. The details of the plan are as follows:

- i. Introduction of Innovative Traffic Management Schemes in congested areas/markets.
- ii. Closure of cuts to ensure uninterrupted and smooth flow of traffic.
- iii. Construction of slip road.
- iv. Change in road geometry.
- v. Restrictions on plying of heavy, medium and light goods vehicles during specific timings depending upon the road and traffic pattern.
- vi. Restriction on movement of slow moving traffic during specific timings on certain roads.
- vii. Parking discipline is enforced through mobile patrolling and detection of offences through surveillance vehicles.
- viii. Removal of obstructive/unauthorized parked vehicles from the main roads of the NCT of Delhi.
- ix. Provision of painting of road markings and erection of road signages for the guidance of the general public, provision of central verges, iron railings, bus lanes, zebra crossings, street lighting, channelizers/islands, modification of junction geometric, road carpeting, relocation of bus stops, etc.
- x. Segregation of slow and fast moving traffic by providing physical barriers such as bollards, ropes and barricades, wherever possible.

xi. Implementation of roundabout discipline in New Delhi areas.

xii. Introduction of pedestrian discipline at important and selected locations.

xiii. Effective enforcement of Apex Court order banning transiting of non-destined heavy commercial vehicles through Delhi.

(e) & (f): Road Safety Cell of Delhi Traffic Police regularly organizes in house refresher courses for traffic police personnel.

(g): The Intelligent Traffic System is likely to be implemented in the 12th five-year plan (2012-2017).